


<b>WEEKLY STATEMENT FOR DESPATCH OF ORDER</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 15.07.2019 To 19.07.2019</b>				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPACHED
		<b><u>FINAL ORDER</u></b>		
1	E/50455/2018	FO/50891/2019	15/07/2019	17/07/2019
2-3	E/51620,51814/2018	FO/50899-900/2019	17/07/2019	19/07/2019
		<b><u>MISC ORDER</u></b>		
1	E/Misc/50066/2019, E/Misc/50517/2018 in E/51143/2017	MO/50501-02/2019	17/07/2019	19/07/2019
2-7	E/Cod/Roa/50423- 50428/2019 in E/2952-54/2010	MO/50503-08/2019	17/07/2019	19/07/2019
				 <b>Deputy Registrar Excise Branch-DB</b>

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

*Deft*